

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 725
(TO BE ANSWERED ON 23.07.2021)**

FOREIGN DIRECT INVESTMENT

725. DR. MANOJ RAJORIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) The details of present Foreign Direct Investment (FDI) limit in different channels of communication like television, news channels and FM radio etc. in the country;**
- b) Whether the Government is contemplating any changes regarding FDI policy so as to improve quality and standards of different channels of communications to international level; and**
- c) If so, the details thereof?**

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER
OF YOUTH AFFAIRS AND SPORTS
{SHRI ANURAG SINGH THAKUR }**

- (a) to (c) : Under the extant FDI policy of the Government of India, the FDI limit for newspapers is 26%, for satellite news channels and FM radio it is 49%, while for non-news channels, FDI upto 100% is permissible. At present, there is no proposal to change these limits.**
